

**PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF
SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.**

**OPEN OFFER FOR ACQUISITION OF 1,58,790 EQUITY SHARES FROM SHAREHOLDERS OF
IB INFOTECH ENTERPRISES LIMITED,(THE TARGET COMPANY) BY SMT. RITA
RAJKUMAR SINGH (ACQUIRER).**

1. OFFER DETAILS

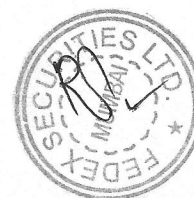
- 1.1 **Size:** 1,58,790 Equity Shares of Rs.10/- each, fully paid up.
- 1.2 **Price/Consideration:** Rs 10/- per each Equity Share of the Target Company, fully paid up, aggregating to Rs. 15,87,900/-(Rupees Fifteen Lacs Eighty seven thousand Nine Hundred Only).
- 1.3 **Mode of Payment:** Cash
- 1.4 **Type of Offer:** Triggered Offer
- 1.5 **Offer subject to Minimum Level of Acceptance:** This Offer is not subject to any minimum level of acceptance.

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (Direct / Indirect)	Mode of Transaction (Agreement / Allotment / Market Purchase)	Shares / Voting rights acquired / proposed to be acquired		Total consideration for shares / voting rights (VR) acquired (Rs. in Lacs)	Mode of Payment (Cash / securities)	Regulation which has been triggered
		Number	% vis a vis total equity / voting capital			
Direct Acquisition	Agreement to purchase through an SPA dated May 03, 2013.	38,000	6.22%	3.80	Cash	Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011
Total		38,000	6.22%	3.80		

3. Acquirers / PAC

Details	Acquirer	PAC
Name of Acquirer / PAC	Smt. Rita Rajkumar Singh	None
Address	602, Resort View, Thakur Complex, Kandivali East, Mumbai - 400 101	NA
Name (s) of persons in control / promoters of acquirers / PAC where PAC are companies	NA	NA
Name of the Group, if any to which the Acquirer / PAC belongs to	None	NA
Pre Transaction Shareholding Number	1,51,870	NA
%age of total share capital	24.87%	
Proposed Shareholding after the acquisition of shares which triggered	1,89,870 shares constituting 31.09% of the total paid up Equity Share capital of	NA



the open offer	the Target Company	
Any other interest in the TC	None	NA

4. Details of selling Shareholders, if applicable

Name	Part of Promoter Group (Yes / No)	Details of Shares / voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
Smt. Vasantha Kumaran	Yes	38,000	6.22	0	0
Total		38,000	6.22	0	0

5. Target Company

- 5.1 Name : IB Infotech Enterprises Limited
- 5.2 Stock Exchanges where Listed : BSE Limited (BSE),
Ahmedabad Stock Exchange Limited (ASE)
Vadodara Stock Exchange Limited (VSE)
Cochin stock Exchange Limited (CSE)

6. Other Details

- 6.1 We hereby state that the details of the Open Offer would be published shortly, in all editions of one prominent English Newspaper, one prominent Hindi Newspaper, one Newspaper in Marathi published at Mumbai being the place at which the Registered Office of the Target Company is situated and also at any place where the Equity Shares of the Target Company is most actively traded, vide a Detailed Public Statement, latest by Friday, May 10, 2013.
- 6.2 The Acquirer, **Smt. Rita Rajkumar Singh** accepts that she is fully aware of and will comply with the obligations of Acquirer, laid down in SEBI (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and declare that she also has adequate financial resources in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011 to meet the Offer Obligations.

ISSUED BY THE MANAGER TO THE OFFER

Fedex Securities Ltd

SEBI Regn. No. INM 000010163

3rd Floor, Jay Chambers, Service Road, Adj. Western Express Highway

Vile Parle (East), Mumbai 400 057

Tel. Nos. (022) 2613 6460/61 Fax No. (022) 2618 6966

E Mail ID: fedex@vsnl.com, rk@fedsec.in

Contact Person: **Shri. R. Ramakrishnan**

On behalf of the Acquirer

Smt. Rita Rajkumar Singh

602, Resort View, Thakur Complex Kandivali (E), Mumbai - 400 101

Tel: 022 2854 7838, Email : rajshishiba@gmail.com.

Place: Mumbai

Date: 03-05-2013

